

08.9.2020

CBI Vs Satish Kumar & Ors.  
CBI No. 24/2019

The matter has been taken up through Video Conferencing (VC) using CISCO Webex on account of Covid Pandemic and in terms of directions issued in this regard from time to time by Hon'ble High Court & Hon'ble District & Session Judge RADC.

Present Online :

Sh. Vipin Kumar, Ld. PP for CBI through VC.

Ld. Counsel Sh. Ashu Arora for accused Desraj through VC.

Today, the matter was listed for evidence, however, as per direction of Hon'ble High Court vide Office Order no. 26/DHC/2020 dated 30.7.2020 regular evidence matter shall not be taken through VC. Accordingly, the matter stands adjourned for 13.10.2020.

Dated 08.9.2020



Anuradha Shukla Bhardwaj  
Special Judge PC Act 21 RADC  
New Delhi

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